

DISTRICT LEGAL SERVICES AUTHORITY,
NABARANGPUR

Dated this the 18th day of March, 2019.

MEMORANDUM OF CANCELLATION

In pursuance of the letter no. 1066(15), dated. 16.03.2018 of O.S.L.S.A., Cuttack, the Computer (Practical) Test which is scheduled to be held on 28.03.2019 is here by postponed for the time being till receipt of further communication from O.S.L.S.A., Cuttack due to the declaration of general election scheduled in locality in near future.

Sd/-
District Judge-cum-Chairman,
D.L.S.A., Nabarangpur.